

**Shrimati Tarkeshwari Sinha:** No, Sir. The responsibility of finding additional funds to compensate for this loss is that of the States, and it has also been accepted by the Finance Commission. So, the Government of India is under no responsibility or obligation to meet that gap.

**Shri Ramanathan Chettiar:** May I know what will be the loss of revenue in respect of this?

**Shrimati Tarkeshwari Sinha:** The list is very long, but I shall give the figures for the main affected States, West Bengal, Bihar and Orissa who have objected to this. West Bengal and Bihar each are going to lose nearly Rs. 23 lakhs per year in the shape of excise duty. For Orissa it comes to Rs. 21 lakhs for 1955-56, Rs. 17,74,000 for 1956-57 and Rs. 15,89,000 for 1957-58.

**Shri Hem Barua:** May I know if Government are aware of the fact that there is large-scale smuggling of ganja and other narcotic drugs carried on at an inter-State level which has resulted in the seizure of about 20 maunds of ganja worth Rs. 1,80,000 in West Bengal and 34 maunds in Bihar worth Rs. 2,72,000—all within seven months, from April to October 1957? If so, may I know what steps Government have taken to stop this inter-State smuggling of ganja and other narcotic drugs so as to make the prohibition of Ganja a success?

**Shrimati Tarkeshwari Sinha:** Because of the different rules and regulations operating in different States about ganja and bhang, a certain amount of smuggling in ganja and bhang is bound to happen, but as it is a State subject, we can only advise and issue directives to implement it, but the hon. Member must know that it is the intention of the Government of India and it is also a directive principle to ban or prohibit completely the use of ganja and bhang in near future.

**Shri Hem Barua:** That I know, but at the same time I want to know whether any effective steps have been taken to prohibit it.

**Mr. Speaker:** Next question.

**Shrimati Tarkeshwari Sinha:** All anti-smuggling steps are taken.

**Mr. Speaker:** When I call the next question, even if a Member should go on asking, hon. Ministers need not answer.

ताबे के निक्षेप

+

\*१८६३. { श्री भक्त दशरथ :  
श्री श्रीमा राम :

वया इस्पात, बान और ईबन मंत्री ४ अप्रैल, १९५६ के तारकित प्रश्न संख्या ११५० के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि देश में ताबे के निक्षेपों की खोज और उन्हें निकालने के बारे में इस बीच क्या प्रगति हुई है ?

इस्पात, बान और ईबन मंत्री के सभा-सचिव (श्री गजेंद्र प्रसाद (सन्हा) : जानकारियों से युक्त विवरण पत्र सभा पटल पर रखा जाना है। [देखिये परिशिष्ट ब, प्रश्नसंख्या ३६]

श्री भक्त दशरथ : श्रीमन्, तांबा हमारे देश के उद्योगों के लिये इतना महत्वपूर्ण है कि हम विदेशों में कई करोड़ रुपये का तांबा प्रतिवर्ष आयात कर रहे हैं, मैं जानना चाहता हूँ कि दो वर्ष में अभी तक जांच पड़ताल ही हो रही है अतः इसका कार्य कब तक आरम्भ हो सकेगा ?

श्री गजेंद्र प्रसाद मिश्रा : माननीय सदस्य को यह पता है ही कि आदिमियों की भी कमी है और पैसे की भी कमी है और इसलिये सरकार के लिये सारे देश भर में एक साथ तांबे का काम शुरू करना संभव नहीं है फिर भी काफी हिस्से में तांबे की

खनिजों की खोज में ही रही है और उसमें काफी हद तक सफलता भी मिली है।

श्री मल दशंन श्रीमन्, दो वर्ष पहले माननीय मंत्री जी ने इस सदन में घोषणा की थी कि वह कम से कम कुछ खानों में खल्दी ही खुदाई का काम शुरू कर दंगे लेकिन जहां तक मुझे जानकारी है वह काम शुरू नहीं हुआ है, मैं जानना चाहता हूं कि इस सम्बन्ध में कब दृढ़ता से कदम उठाया जायगा ?

**The Minister of Mines and Oil (Shri K. D. Malaviya):** I might state in this connection that even with the limited resources at our command, we are not sitting idle. Detailed prospecting work in Khetri and Daribo is going on, and so is the prospecting work at Singhbhum. All this detailed prospecting takes some time. According to our previous calculations we had planned to take about two to three years in detailed prospecting and thereupon to formulate our plan for exploitation of copper. We have now come to some detailed conclusions with regard to Khetri, Singhbhum and Bhutan and proposals are under consideration.

**Shri Basappa:** May I know whether the investigation so far carried on in respect of copper deposits in Chitaldrug District of Mysore State have borne any results, and if so, what are they?

**Shri K. D. Malaviya:** The detailed geological mapping of Ingaldhal, together with geo-chemical sampling of the copper-bearing area has been taken up and is being continued by the Geological Survey of India.

**Shri Kasliwal:** In the statement the Minister has been pleased to mention that the exploratory work and drilling are going on in Daribo as well as Khetri. May I know whether the quality and quantity of the copper have been assessed?

**Shri K. D. Malaviya:** Yes, Sir. The Khetri copper ore has been assessed. Quantitatively we have some satisfactory results, but qualitatively—so far as about 1,000 feet depth are concerned up to which we have drilled—it is not very good. Nevertheless, we are not disappointed and we hope the overall picture of Khetri copper is satisfactory.

श्री मल दशंन : क्या माननीय मंत्री जी निश्चित तौर से यह बताने की कृपा करेंगे कि जिन स्थानों में इस समय जांच पड़ताल हो रही है उनमें से भगले एक दो वर्षों में कहां कहां प्राप्ति की जाती है कि पूरी तौर से खुदाई का काम शुरू हो सकेगा ?

श्री के० दे० झालबाँय : जी हा, सरकार की यह कोशिश है कि खेत्ती में इस योजना की अवधि के अन्त तक हम काम शुरू कर दें।

**Shri Viswanatha Reddy:** May I know whether it is a fact that the Indian Bureau of Mines is programming to drill for copper in the gani area of Andhra Pradesh and also in parts of Nellore District in Andhra State? I hear that scheme has been shelved. If that is so, may I know the reasons why it has been shelved, and if there is any possibility of taking up that drilling?

**Shri K. D. Malaviya:** I could not hear the former part of the question, but I do not think the scheme has been shelved so far as prospecting is concerned. As my colleague has already pointed out, we are really short of personnel here, and therefore, although exploration of copper ore is considered very, very important, we cannot divert all our energies to it alone. We are going ahead at one or two places, and as soon as we get some more information from some other sources, we may take that up also.

**Shri Viswanatha Reddy:** With particular reference to the gani area.

Shri K. D. Malaviya: I will require notice to answer this question.

**District Social Education Organisers**

\*1894. Shri Ram Krishna: Will the Minister of Education be pleased to state:

(a) whether the scheme for training of District Social Education Organisers from various States at the National Fundamental Education Centre has been finalised; and

(b) if so, the main features thereof?

The Minister of Education (Dr. K. L. Shrimall): (a) Yes, Sir.

(b) Main features of the Scheme are as under:

(i) It is an inservice training course.

(ii) The duration of the course is five months.

(iii) The training course will cover all the core subjects under the comprehensive concept of Social Education and theory and practice of Social Education. There will be lectures, discussions, field work and production of specimen Social Education aids.

Shri Ram Krishna: May I know the total number of training centres to be opened during the current year under this scheme?

Dr. K. L. Shrimall: If the hon. Member is referring to the national fundamental education centre, only one centre is there where training will be given to the personnel. But, in the Plan, it is envisaged that in every district, we shall have a district social education organiser.

**Production of "Fokker" Aircrafts**

+

\*1896. { Shri Bhogji Bhai:  
Shri Rameshwar Tantia:

Will the Minister of Defence be pleased to state whether there is any proposal under consideration of Government to purchase or to produce "Fokker" aircrafts?

The Parliamentary Secretary to the Minister of Defence (Shri Fatesingh-  
rao Gaekwad): No, Sir.

Shri Joachim Alva: May I know whether this aircraft was flown to India and a demonstration given so that the Government of India may purchase it?

Shri Fatesingh-  
rao Gaekwad: Yes.

Mr. Speaker: The Question List is now over. We shall now take up the questions of those hon. Members who are absent.

Shri Tangamani: May I request that Q. No. 1886 standing in the name of Shri T. B. Vittal Rao may be answered?

Shri C. D. Pande: Q. No. 1878 also may be answered.

Mr. Speaker: As a special case, I shall allow Shri T. B. Vittal Rao's question to be answered. Why should those hon. Members not give at least authority to other hon. Members? Otherwise, it will mean that when they table a question, even if they are indifferent, this House must respect their indifference. Anyhow, I shall allow this as an exception.

**Southern Higher Technological Institute**

\*1886. Shri T. B. Vittal Rao: Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Starred Question No. 128 on the 13th February, 1956 and state:

(a) whether the site measuring 632 acres in Guindy, Madras, for the cons-